

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/82/9/AMR/2019	Admitted	9 of IBC	Sravanthi Infratech Pvt Ltd Vs K.P.R Chemicals Ltd
	Restoration Application(IBC)/1/2024 in IA(IBC)/42/2021	U/Rule 11 of NCLT Rules, 2016	Srinivasa Reddy Velagala, Ex Director Vs Sravanthi Infratech Private Limited
	Restoration Application(IBC)/2/2024 in IA(IBC)/41/2021	U/Rule 11 of NCLT Rules, 2016	Srinivasa Reddy Velagala, Ex Director Vs Sravanthi Infratech Private Limited

ORDER

Restoration Application (IBC)/1/2024 in IA (IBC)/42/2021 & Restoration Application (IBC)/2/2024 in IA (IBC)/41/2021:

Present: Mr. Shashank Manish, Mr. Venkateswara Reddy and Ms. Nidhi Sahay.

Ld. Counsels for the Applicant.

Ms. Raakhi Sahijpal, Ld. Counsel takes notice on behalf of the Respondent and seeks time to file vakalath and counter. For filing vakalath and counter, list the matter on 19.06.2024 as a last chance.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**